GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 60 TO BE ANSWERED ON 21.07.2025

EPFO

60. SMT. D K ARUNA:
SHRI CHAMALA KIRAN KUMAR REDDY:
SHRI EATALA RAJENDER:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Employees Provident Fund Organisation (EPFO) has taken a significant step forward in its efforts to enhance member services by increasing the auto-settlement limit for advance claims from existing amount to Rs. 5 lakhs in order to help EPFO members in receiving their funds faster, especially in times of urgent need; and
- (b)if so, the details of implementation and violations noticed, action taken thereon, beneficiary State-wise especially in the States of Andhra Pradesh, Telangana, Bihar and Kerala along with the complaints received till now and solutions found to address various issues and other shortcomings while implementing it?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

- (a): Yes, EPFO has decided to increase the auto-settlement limit for advance claims from the existing 1 lakh to 5 lakhs, which will help in faster settlement of the claims benefiting the members of EPF Scheme.
- (b): No such cases reported.
